

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR
(Recruitment Cell)

No.F.2(17)(b)-DJ/N/DMN/2021/ 14872-81

Dated, Dharmanagar,
The 28th October, 2021.

NOTIFICATION

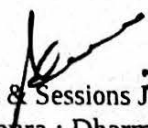
Due to declaration of General Election to Urban Local bodies 2021 through a Government Notification vide No.F.1(20)-SEC/MUNC/GEN-ELEC/2021, dated, 22-10-2021 from the office of the State Election Commission, Tripura, Agartala, earlier Notification vide No.F.2(17)(b)-DJ/N/DMN/2021/14749-58, dated, 08-10-2021 of the office of the undersigned is modified and the written test of Group-D employees for the subordinate Judiciary of Tripura is rescheduled to be held on **05-12-2021** (Sunday) instead of **28-11-2021**(Sunday).

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(G. Sarkar)
District & Sessions Judge,
North Tripura : Dharmanagar.

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala for favour of his kind information.
2. The Director of Higher Education, Agartala, West Tripura for information.
3. The Director of School Education, Agartala, West Tripura for information.
4. The District Magistrate & Collector, North Tripura, Dharmanagar for information.
5. The Principal, Dharmanagar Govt. Degree College, Dharmanagar, North Tripura for information.
6. The Principal, Kanchanpur Govt. Degree College, Kanchanpur, North Tripura for information.
7. The Principal, North Tripura Polytechnic College, Bagbassa, North Tripura for information.
8. The Principal, Ker.Jriya Vidyalaya, Panisagar, North Tripura for information and necessary action please.
9. The Principal, Navodaya Vidyalaya, Kherengjuri, North Tripura for information and necessary action please.
10. The District Education Officer, North Tripura, Dharmanagar for information and necessary action please.


District & Sessions Judge,
North Tripura : Dharmanagar. 28/10/2021